GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2192 TO BE ANSWERED ON 28TH JULY, 2017

RASHTRIYA SWASTHYA BIMA YOJANA SCHEME

2192. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a committee or authority has been set up to monitor the effectiveness of the Rashtriya Swasthya Bima Yojana Scheme;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government has been able to achieve the target that it has set for the total number of persons to be covered under the scheme; and
- (e) whether the Government has a State-wise data of the number of people covered under the scheme and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a) to (c): An inter-ministerial committee namely Approval and Monitoring Committee (AMC) has been constituted with the following composition:
 - i. Joint Secretary (RSBY), MoHFW
 - ii. Representative from NITI Aayog
- iii. Representative from Department of Financial Services, M/o Finance
- iv. Representative of IFD, MoHFW

The functions of AMC are as under:

- i. Examine the proposals submitted by the State Governments and grant approval to the projects inter-alia involving approval of tender document; approval of premium for selection of Insurance Company (s) after tender; approval for extension of enrolment period; approval for auto renewal/extension of insurance policy etc.
- ii. Periodically monitor and review the progress of the schemes in different States/UTs.
- iii. Any other matter with permission of Chair.
- (d) & (e): The Target numbers are defined by State Government as per approved categories (BPL and 11 other defined categories namely MGNREGA Workers, Construction Workers, Domestic workers, Sanitation Workers, Mine Workers, licensed Railway Porters, Street Vendors, Beedi Workers, Rickshaw Pullers, Rag Pickers and Auto/Taxi drivers) provided by Ministry of Health & Family Welfare. The State-wise details of targeted families and enrolled families under RSBY during 2016-17 are annexed.

ANNEXURE

RSBY Scheme: Statewise Status for financial year 2016-2017			
<u>S.No.</u>	<u>State</u>	Total Targetted Families	No. of Enrolled Families
1.	Assam	2371950	1421104
2.	Bihar	13921372	7028409
3.	Chhattisgarh	4869167	4146227
4.	Gujrat	4653237	2691497
5.	Himachal Pradesh	877763	480588
6.	Karnataka	10031663	6206620
7.	Kerala	2275705	2060953
8.	Manipur	120237	70925
9.	Meghalya	479743	256138
10.	Mizoram	243407	194886
11.	Nagaland	518476	255314
12.	Odisha	6158498	4462959
13.	Tripura	768359	481331
14.	Uttarakhand	728216	285229
15.	West Bengal	11100347	6290446
	<u>Total</u>	59118140	36332626